1	2	3	4	5	6
8	NE States Road Project	3601	0.01	1.00	0.50
9	Projects under the Social and Infrastructure  Development Fund [SIDF]	4552	7.5	60.00	85.00
10	Loans to North Eastern  Development Finance  Corporation Ltd	6885	60.00	60.00	60.00
<u> </u>		Total	1416.00	1515.00	1540.00

The Budgetary allocations for developmental projects of the Ministry of Development of North Eastern Region are not made on State-wise basis.

## Pending projects of Maharashtra

†2279. SHRI SANJAY RAUT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that Vavanthadi and Sondhyatola projects, Samini project, Assauli project, Dogargaon and Itsinagar irrigation projects of Bhandara and Gondia districts in Maharashtra, stick in the laws of Jhurpi forest for very long time, are pending with the Ministry;
- (b) whether MIDC complex in Pawni Tehsil is not being constructed due to this Jhurpi forest law; and
  - (c) the steps being taken by Government to sanction the above projects at the earliest?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) Out of the six projects indicated in the question, four have already been approved by the Ministry. Vavanthadi project was approved on 20.04.2010, Sondhyatola project on 15.09.1999, Assauli project on 18.09.2000 and Dogargaon on 22.06.2010. The proposals for Samini project and Itsinagar irrigation project have not been received in the Ministry.

(b) and (c) No such proposal has been received in the Ministry under the Forest (Conservation) Act, 1980.

<sup>†</sup>Original notice of the question was received in Hindi.